

DEPARTMENT OF OCEAN DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJANKUMARMANGALAM): (a) and (b): A Supercomputer Cray X-MP/14 was imported at a cost of Rs. 12.40 crores during October, 1988 from M/s. Cray Research Inc. USA by the Department of Science and Technology for National Centre for Medium Range Weather Forecasting and was installed at India Meteorological Department campus, Lodi Road, New Delhi for development of numerical weather prediction techniques medium range (3-10 days in advance) weather forecasting. It has been operational since end of March, 1989. It is also being used for crop-weather modeling studies by the India Meteorological Department and institutions like Indian Institute of Tropical Meteorology. For these scientific applications the Indian scientists have been using the Supercomputer independently.

**Bharat Heavy Electrical Limited,
Haridwar:**

8334. SHRI BALRAJ PASSI:
SHRI RAJENDRA AGNIHOTRI:

Will the PRIME MINISTER be pleased to state:

(a) whether a fire broke out recently in a turbine of a local unit of the Bharat Heavy Electrical Limited, Haridwar;

(b) if so, whether the causes of fire have been ascertained;

(c) if so, the details thereof;

(d) the loss of life and property suffered due to this fire; and

(e) the measures contemplated by the Government to check the recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHAI): (a) Yes, Sir

(b) and (c). There was a seepage of oil from the oil guarding of the front bearing pedestal into the thermal insulation of the steam pipe lines. The oil came to into direct contact with hot steam and caused a fire.

(d) There was no loss of life. The loss of property was approximately Rs.500/-

(e) The Company has made the following arrangements to avoid recurrence of such incidents:

- (i) Increased frequency of periodic inspection
- (ii) A thorough inspection, rectification and replacement of components, whenever necessary would be carried out during the next scheduled maintenance in June 93.

[English]

Compulsory Voting

8335. SHRI N. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to make voting compulsory in all the elections?

(b) if so, the details thereof; and

(c) the steps taken to streamline the process?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARADWAJ): (a) No

Sir,

(b) and (c). Do not arise.

Public Sector Undertakings in Andhra Pradesh

8336. SHRID. VENKATESHWARA RAO:

Will the PRIME MINISTER be pleased to state:

(a) the total investment made in each public sector undertakings in Andhra Pradesh;

(b) the amount of profit earned and losses incurred by these undertakings during each of the last three years;

(c) the number of employees working in each of them; and

(d) the details of the Central projects in the State in which the Union Government propose

to make further investments?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c), as on 31-3-1992 there were twelve Central Public Sector Undertakings in the State of Andhra Pradesh, names of these enterprises together with the total investment, No. of employees and profits and loss during last three years are given in the enclosed statement.

(d) The details of Central Projects costing more than Rs. 100 crores under Central public Enterprises which are under implementation as on 31-3-1992 are given in public Enterprises Survey 1991-92, Volume-I at pages 43-48, laid on Parliament on 26-2-93. This includes details of original and anticipated costs of projects located in Andhra Pradesh Also.